

Statement

(a) A statement of the approximate figures of the unsold stocks of National Book Trust books as on 1st January, 1974, is as follows:—

Language	Number of book in stock
English	7.49 lakhs
Hindi	4.58 lakhs
Regional languages	10.93 lakhs
Total	23.00 lakhs

(b) The Government have appointed a committee to examine, *inter alia*, the pricing, printing, distribution and sale of the National Book Trust publications and to suggest economy in their production as also their rapid disposal. The report of this committee is awaited.

Township of the Indus Valley Civilization

*308. SHRI MAHENDRA BAHADUR SINGH:

SHRI SAWAISINGH SISODIA:

SHRIMATI LAXIMI KUMARI CHUNDAWAT:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Department of Archaeology has recently unearthed in Haryana a well-planned township belonging to the period of the Indus Valley Civilization; and

(b) if so, what are the details in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) A statement of the finds is placed on the Table of the House.

Statement

Excavations, carried out by the Department of Archaeology, Government of Haryana, at Banawali Sotra in District Hisar, have brought to light remains of a settlement belonging to the Indus Valley Civilization. The exposed structures provide evidence of a well planned city with a grid pattern layout of the houses. Typical Harappan pottery, both plain and painted was in use. A few sherds of the pre-Harappan fabric could also be observed. Among the other finds, special mention may be made of chert blades and weights, copper fragments (one hook and one hair-pin) faience bangles, steatite beads, terracotta bulls and a variety of terracotta cakes.

Restriction on serving food on social gatherings

*309. SHRI J. S. ANAND: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Government have advised the State Government to impose restriction on the number of persons to be invited for feasts on marriages and other social and community gatherings; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB P. SHINDE): (a) Yes, Sir.

(b) The maximum number of persons including host(s) to be served with food-stuffs made from cereals, pulses and all sweets are restricted to 25 at ordinary parties and to 100 at parties connected with marriages and funerals.

†Immigration of doctors and nurses to U.K. and U.S.A.

*125. SHRI O. P. TYAGI:

SHRI SASANKA SHEKHAR SANYAL:

SHRI MONORANJAN ROY:
SHRI MAHENDRA BAHADUR SINGH:

† Transferred from the 26th April, 1974.

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Tribune' of March 11, 1974, to the effect that U.N. Secretary General is reported to have suggested some guidelines for checking immigration of doctors and nurses to U.K. and U.S.A. by taxing the nationals who insist on going or staying abroad; and

(b) if so, whether the Government of India propose to take any steps in this regard; and

(c) what is the number of Indian doctors who have returned to India during the last three years as against the number of those who went abroad during the same period?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir. While the Secretary General's Report contains guidelines for checking outflow of trained personnel from developing countries, in view of the complexity of the problem, he has refrained from stating conclusions or suggesting remedies in categorical and definite terms.

(b) No proposal, in this regard, is under consideration at present.

(c) This information is not available.

†Cashew Cultivation

*209. SHRI S KUMARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have finalised any scheme for extensive cultivation of cashew in the country in order to save foreign exchange on the import of that commodity;

(b) whether the Kerala Government or the Kerala State Cashew Development Corporation have requested the Central Government for help and co-operation in this regard; and

†Transferred from the 30th April, 1974.

(c) if so what are the details of the specific fields in which the helps has been sought from the Central Government and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The programmes of expansion of area under cashewnut are being implemented under the State Sector of the Plan both in the private and Government Lands.

(b) Yes, Sir.

(c) The Kerala Government had asked for allotment of land in Andaman & Nicobar Islands for the development of Cashewnut by the Kerala State Cashew Development Corporation but, after careful consideration, the proposal was not found to be feasible.

Import of Spanish Harvesting Combine

*310. SHRI LOKANATH MISHRA:

SHRI NIREN GHOSH:

DR. K. MATHEW KURIAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have given permission to Messrs. Byford, New Delhi, to import Spanish Harvesting Combine;

(b) whether it is also a fact that Messrs. Byford were involved in a case of fake car permit racket; and

(c) whether the permission given to Byford for import of the combine is in accord with Government's import policy on the subject?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) No Sir.

(b) The subject matter concerns the Ministry of Heavy Industry and that Ministry had reported the matter to the Police for investigation. The case is still under investigation by the Police authorities.

(c) Does not arise.